

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.4689

TO BE ANSWERED ON FRIDAY THE 23RD MARCH, 2018
CHAITRA 2, 1940 (SAKA)

TAX/CESS ON CRUDE OIL

4689. SHRI RAM KUMAR SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government realised revenue through tax/cess on the crude oil in the country;
- (b) if so, the details thereof;
- (c) the total amount of revenue earned through the same till December, 2017; and
- (d) the amount of money spent for development and expansion of petroleum sector from the said fund during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a), (b) & (c): Crude petroleum oil, produced in the country, attracts Oil Industry Development Cess. Revenue collection from this cess during the last three financial years and till December during current financial year was as under:

(Rs. In crore)

Year	2014-15	2015-16	2016-17	2017-18 (April- December)
Collections from cess on crude oil	14655	14311	12618	8343

(d): The expenditure incurred by Government on petroleum sector through the Ministry of Petroleum and Natural Gas during the last three financial years was as under:

(Rs. In crore)

Year	2014-15	2015-16	2016-17
Ministry of Petroleum & Natural Gas*	60310.18	31286.74	30231.29

*The above expenditure includes expenditure on LPG/Kerosene Subsidy, etc.
